

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 29 to 31/JP/2020
निर्धारण वर्ष / Assessment Years : 2009-10, 2012-13 & 2013-14

The DCIT, Central Circle-3, Jaipur.	बनाम Vs.	Shri Meghraj Singh, C-28, Hanuman Nagar, Khatipura, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AHUPS 9495 C		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

राजस्व की ओर से / Revenue by : Smt. Runi Pal (ACIT)
निर्धारिती की ओर से / Assessee by : Shri Manish Agrawal (C.A.)

सुनवाई की तारीख / Date of Hearing : 19/03/2021
उदघोषणा की तारीख / Date of Pronouncement : 22/03/2021

आदेश / ORDER

PER BENCH.

These are three appeals filed by the Revenue against the orders of Id. CIT(A)-IV, Jaipur all dated 03.10.2019 for Assessment Years 2009-10, 2012-13 & 2013-14 respectively.

2. The Id A/R has stated at the Bar that the assessee has filed petitions under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matters and the said petition has recently been accepted and Form 3 has been issued by the competent authority.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals filed by the Revenue.

4. In view of above, the prayer of the assessee is accepted and the appeals of the Revenue are dismissed as withdrawn.

Order pronounced in the open Court on 22/03/2021.

Sd/-

(संदीप गोसाई)

(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 22/03/2021.

***Santosh**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Meghraj Singh, Jaipur.
2. प्रत्यर्थी / The Respondent- DCIT, Central Circle-3, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 29 to 31/JP/2020 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar